

ITEM NO.14

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 1500/2024

DIRECTOR OF EDUCATION & ANR.

Appellant(s)

VERSUS

MADHU GOEL & ANR.

Respondent(s)

Date : 22-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sakshi Kakkar, AOR
Ms. Sneh Lata Misra, Adv.

For Respondent(s)

Mr. R K Pandey, Adv.
Mr. Atul Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Being complete matter, process the same for listing before the
Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar